SL.

NAME (IN CAPITAL)

ASSOUATES

9767380827

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Murphy Road Business Centre P. Ltd.
	TP 280/16	Hearing	621A	

SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM 23. PARUL JOG CONSCIENTA CAW

Counsel for petitioner is present. She has filed withdrawal memo seeking permission from the Tribunal for withdrawal of the petition. Permission is granted. Memo is recorded.

Petition is dismissed as withdrawn.

MEMBER (J)

MEMBER (T)